

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2017 &  
IA NO. 971 OF 2017**

**Dated: 9<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Association of DVC HT Consumers of Jharkhand ...Appellant(s)**

**Vs.**

**Jharkhand State Electricity Regulatory ...Respondent(s)  
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Gaurav Dudeja  
Ms. Nameeta Singh

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1  
Ms. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya  
Ms. Anushree Bardhan for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **10.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*